

in real terms, which had occurred because of the inflation differential between India and abroad in the previous couple of years. Thus, the overall movement in the nominal exchange rate of the rupee is broadly consistent with restoring India's competitiveness abroad. This will support export promotion and import substitution activities, and will improve the foreign trade balance and the overall balance of payments. The overall movement is also consistent with the longer term objective of viable balance of payments based on strong competitiveness

Trade Deficit

*146. SHRI DATTA MEGHE :
DR RAMKRISHNA KUSMARIA :

Will the Minister of COMMERCE be pleased to state :

(a) the details of trade deficit of the country during 1993-94, 1994-95 and 1995-96.

(b) whether there has been increase in trade deficit during the above period:

(c) if so, the reasons therefor; and

(d) the action proposed to be taken by the Government to improve the position in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). As per available data from DGCI & S, the trade deficit of the country during 1993-94, 1994-95 and 1995-96 (Provisional) are US \$ 1069 million, US \$ 2324 million and US \$ 4539 million respectively.

(c) The trade deficit has risen mainly due to increase in imports of essential commodities like petroleum and fertilisers, items of mass consumption like edible oil and higher imports of capital goods, raw materials and intermediate goods required for accelerated industrial production and Exports.

(d) The key to narrowing trade deficit lies in accelerated export growth. Export Promotion measures are continuously being taken by the Government through policy and promotional schemes, measures taken to promote exports include simplification of export-import policy and procedures, improving efficiency & competitiveness, focussing on quality and technology upgradation and efforts to actively involve the State

Governments in export promotion. Export promotion is a continuing activity based on interactions with industry, trade and other export promotional institutions.

Expenditure on Candidates for Election

*147. SHRI MADHAVRAO SCINDIA : Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government are aware that a large number of independent candidates are fighting elections to certain Assembly and Parliamentary seats;

(b) if so, whether there is any proposal to curb the uncalled expenditure on their security and other administrative expenditure and to obviate the difficulties of the electorate; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) Yes, Sir.

(b) and (c) Government is considering various measures to discourage non-serious candidates from contesting elections. These, amongst others, include increase in the security deposit, increase in the minimum percentage of votes required to be polled to save forfeiture of security deposits and listing of names in the ballot paper of candidates of recognised political parties above the names of independent candidates

Economic Policy

*148. SHRI PR. DASMUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government's liberal economic policy has hit the PSUs growth and competitive skill, and

(b) if so, what steps Govt. has taken or propose to take to make the PSUs more competitive and stronger?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Trends in key parameters reflecting the growth of Central Public Sector Enterprises (PSEs) from 1990-91 to 1993-94 (the latest year for which the information are available) as given below indicate that the performance of PSEs has improved to some extent since the new Industrial Policy was initiated in July, 1991 :

Trends of Key Economic Parameters of Central Public Sector Enterprises from 1990-91 to 1993-94.

Indicators	1990-91	1991-92	1992-93	1993-94
1	2	3	4	5
1. Number of operating Enterprises	236	237	239	240
2. Capital employed (CE) (Rs. crores)	102084	117991	140110	159307